

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-509**  
IB-657/ND/2021

**IN THE MATTER OF:**

Manish Aneja & Ors.

**Vs.**

Revital Reality Pvt. Ltd.

**....Applicant**

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 13.10.2023**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Piyush Singh, Mr. Akshay Srivastava, Mr. Vivek Kumar, Mr. Jayant Upadhyay, Advs.

For the Respondent : Mr. V. Siddharth, Mr. Ishan Dewan, Ms. Shruti Khandelwal, Advs.

**ORDER**

The matter was partly heard on 08.05.2023 by the bench comprising of SHRI MAHENDRA KHANDELWAL, Hon'ble Member (Judicial) and DR. BINOD KUMAR SINHA, Hon'ble Member (Technical). Therefore, it would be appropriate that the matter may be placed before that bench tentatively on **19.10.2023**.

**S/d-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**S/d-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**